

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 359
ANSWERED ON MONDAY, THE 26TH NOVEMBER, 2012**

FUNDS FOR SCSP & TSP

QUESTION

359. SHRI AMBETH RAJAN:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the funds earmarked for Scheduled Caste Sub Plan (SCSP) and Tribal Sub Plan (TSP) during last five financial years as per the guidelines issued by the Planning Commission vide its letter dated the 26th December, 2006;
- (b) if no such funds were earmarked during the last five years, the reasons therefor;
- (c) whether separate Budget Head has been opened for SCSP and TSP for financial year 2011-12 as mandated by the Department of Expenditure; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF CORPORATE AFFAIRS

(SHRI SACHIN PILOT)

(a) & (b): The Ministry of Corporate Affairs (MCA) administers the provisions of the Companies Act, 1956. It does not have any Scheme relating to Scheduled Caste Sub Plan (SCSP) and Tribal Sub Plan (TSP). Hence, the funds are not provided for these sub Plans.

(c) & (d): Do not arise in view of (a) & (b) above.
